

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 398, 379 and 276/2017 with C.P. No. 65/241-242/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

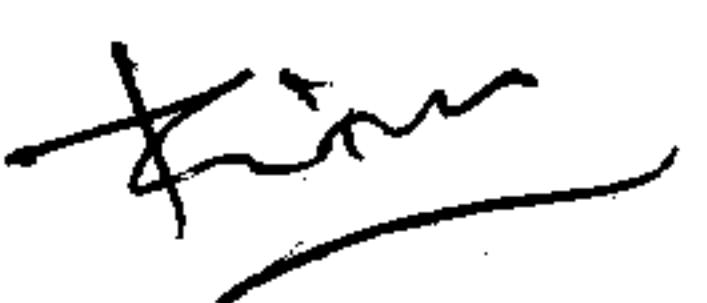
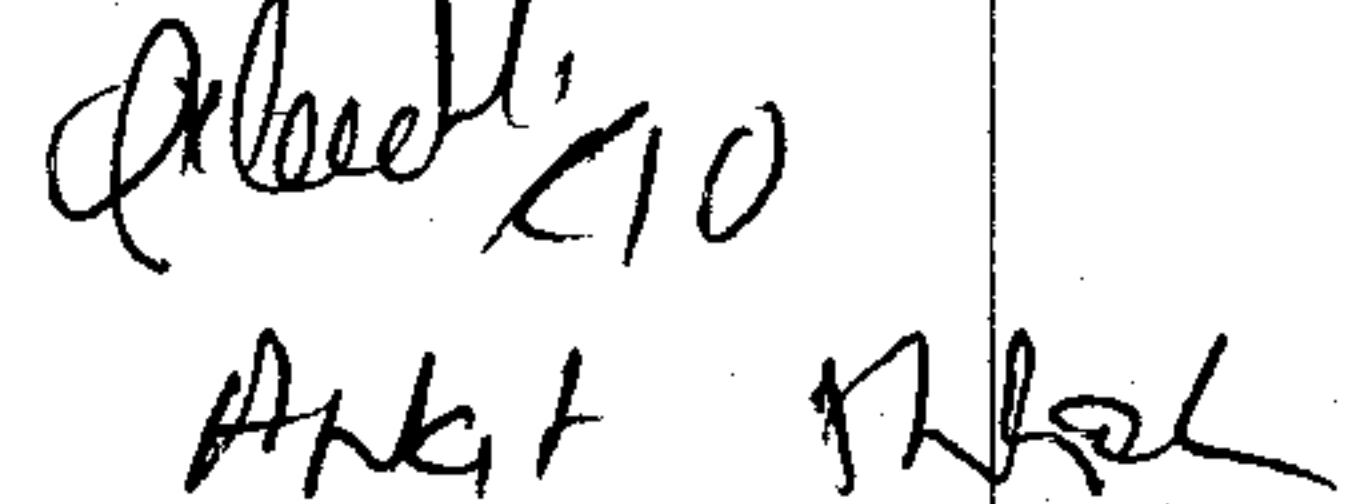
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

Name of the Company: **Kusum B Kumar & Ors.**

V/s.

**Sterling Greenwoods Ltd & Ors.**

Section of the Companies Act: **Section 241-242 of the Companies Act, 2013**

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	NAVIN PAHWA WITH RITU SHAH	SR. ADV	Respondent	
2.	FOR THAKKAR AND PAHWA	ADV.		
3.	Ankit Shah	Adv	Applicant	

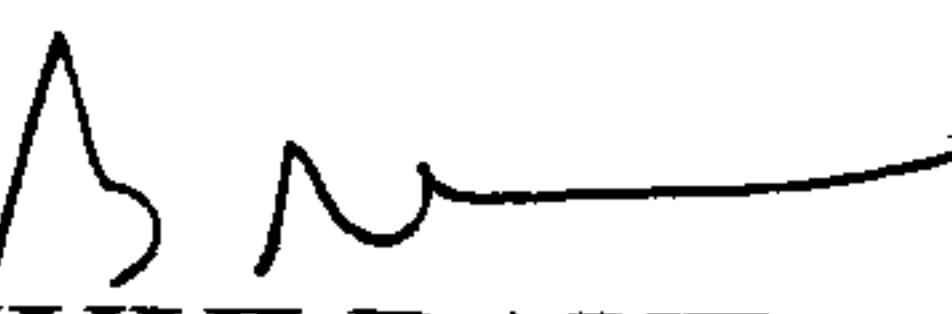
**ORDER**

Learned Advocate Mr. Ankit Shah present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents.

Reply in IA 398/2017 filed Respondent.

Interim order shall continue till next date of hearing.

List the matter for hearing on 24.01.2018.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 21st day of December, 2017.